

Name of the Corporate Debtor: Frontage Media Private Limited  
Date of commencement of CIRP: 15.03.2023 (Order Published on 17.03.2023)  
List of creditors for claims received as on 31.03.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	GST Department	Commissioner of CGST & CX, Navi Mumbai Commissionerate	13.04.2023	2,89,54,089.05	1,58,99,089.05	Unsecured	No	-	0	0	1,30,55,000.00	The RCM Liability of Rs. 1,30,55,000/- has already paid by the Corporate Debtor. Hence the amount of Rs. 1,30,55,000/- is been rejected.
2	TDS Department	The President of India, On behalf of Government of India, Income Tax officer, (TDS)	17.05.2023	2,33,190.00	2,33,190.00	Unsecured	No	-	0	0	0	
<b>Total</b>				<b>2,91,87,279.05</b>	<b>1,61,32,279.05</b>					-	<b>1,30,55,000.00</b>	

Claim received after 90 days

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Central Railway Claim	President of India, represented by Senior Divisional Commercial Manager, Central Railway	13.07.2023	10,51,80,751.00	-	Unsecured	No	-	0	0	10,51,80,751.00	Central Railways, Mumbai CSMT have submitted claim in Form – B dated 12th July,2023 (received on 13th July, 2023) for an amount of Rs.10,51,80,751/- . Since, the claim was received after 90 days from the Insolvency Commencement Date, the undersigned is unable to verify the claim. The central railway has filed condonation of delay on 11.08.2023 before Hon'ble NCLT Mumbai Bench, and the said application is pending adjudication. This List of Creditors is subject to updation on the instructions of the Hon'ble NCLT, if any
<b>Total</b>				<b>10,51,80,751.00</b>	<b>-</b>						<b>10,51,80,751.00</b>	